

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1435/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2017

NAME OF THE PARTIES: Daimler Financial Services India Pvt. Ltd
V/s
Gaurang Doshi Productions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
|--------|------|-------------|-----------|

| | | | |
|----|--------------|------|-----------------|
| 1) | Aniy Kumar | Adv. | Aniy Kumar |
| 2) | Kunal Tiwari | | for, petitioner |

ORDER

CP No. 1435/I&BP/NCLT/MB/MAH/2017

For the Petitioner's side reported that he has not received any acknowledgement on effecting service against the Corporate Debtor, at his request, list this matter on **19.12.2017** with a direction to the Petitioner to again serve notice upon the Corporate Debtor intimating the next date of hearing as envisaged under Adjudicating Authority Rules.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)